

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 232

156(ND)13

IA-232/2023, CA-60/2024

IN THE MATTER OF:

Mr. Om Prakash Gupta

... Applicant/Petitioner

Versus

M/s. Apex FRP Chemicals Pvt. Ltd.

... Respondent

Under Section: 397/398

Order delivered on 03.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Rajesh Agrawal

For the Respondent : Adv. Saurabh Kalia, Adv. T. Bansal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 08.10.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**